NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

(1)

: TCP/413/ (IB)/2017

NAME OF THE PETITIONER(S)

: KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION

LTD

NAME OF THE RESPONDENT(S)

: TITANIUM TANTALUM PRODUCTS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) B. Dhaneney -

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& panoraj:

2 A. Abdul Rahman.

consel for Respond

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ORDER

Counsel for both the parties present. Counsel for Respondent prays for time to file vakalat and counter. At request, time is enlarged with the condition the Counsel for Respondent shall file counter within seven days by providing a copy to the other side. Matter is posted for final argument. Put up on 10.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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